

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 38

CP No. 88/Chd/Hry/2022

Under Section 74(1)(B), 74(3),
75 & 447, CA 2013

In the matter of:

Parinam Securities Pvt. Ltd.

...Petitioner

Vs

CG Foods India Pvt. Ltd.

...Respondent

Due to paucity of time, the matter could not be taken up today, hence adjourned
to 01.12.2023.

Sd/-

Court Officer

October 30, 2023

Mukta